

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Shail Kumari Devi & Ors-Versus-Chatturam Horilram Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

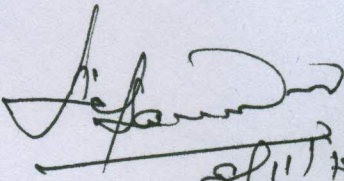
Anupam Dasgupta
Advocate

Resp. Nos. 3 and 4

Anupam Dasgupta
Advocate
8/11/17.

1. PRABIR K. MUKHERJEE
2. DIPANJAN ROY
3. NIRMALYA DASGUPTA

} - Advocate
for R-9.



8/11/17.


ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 3, 4 and 9 are present.

Ld. Counsel for the respondent nos. 3 and 4 has informed that respondent no. 3 has expired. Keeping in view of the submissions of the Ld. Counsel petition is adjourned to 22/12/2017.

List on 22/12/2017 for further order.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)